

FORM G (FOURTH)
INVITATION FOR EXPRESSION OF INTEREST
M/S SRS REAL INFRASTRUCTURE LIMITED OPERATING IN REAL ESTATE AT HARYANA
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/CIIN/LLP No.	SRS Real Infrastructure Limited CIN L65910HR1990PLC040431
2.	Address of the Registered Office	SRS Multiplex, Top Floor City Centre, Sector-12 Faridabad Haryana, 121007
3.	URL of website	https://srsrealinfracirp.in/
4.	Details of Place where majority of fixed assets are located	Faridabad, Rewari, Panchkula, Palwal, Rohtak (All places are in State of Haryana)
5.	Installed capacity of main products/ services	Development and Construction of Commercial and Residential Projects.
6.	Quantity and value of main products/ services sold in last financial year	As per the available records, there is no operation of Corporate Debtor in last few years.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The required details can be sought by E-mail at cirp.srsreal@gmail.com by submitting the confidential undertaking.
9.	Eligibility for resolution applicants under section 25(2) (h) of code is available at:	The eligibility criteria can be downloaded from website https://srsrealinfracirp.in/
10.	Last date for receipt of expression of interest	03-03-2026
11.	Date of issue of provisional list of prospective resolution applicants	13-03-2026
12.	Last date for submission of objections to provisional list	18-03-2026
13.	Date of issue of final list of prospective resolution applicants	28-03-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	02-04-2026
15.	Last date of submission of resolution plans	02-05-2026
16.	Process email id to submit EOI	cirp.srsreal@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Corporate Debtor is NOT registered as MSME.



Sd/-
Amarpal

Resolution Professional of SRS Real Infrastructure Ltd
IBBI/IPA-001/IP/ P-01584/2018-2019/12411
AFA Valid Upto 31.12.2026

Address: Plot No. 19, LGF, Hemkunt Colony, Greater Kailsh-1, New Delhi-110048

Date 16th February, 2026
Place: New Delhi

